

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 274
TO BE ANSWERED ON 04.08.2016
SETTING UP OF SOLAR ENERGY PROJECTS

*274. SHRI DEVAJIBHAI G. FATEPARA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government proposes to provide incentives to private companies interested in setting up of solar energy projects in the country and if so, the details thereof;
- (b) the details of solar energy projects set up by the private companies in the country including Gujarat, State-wise;
- (c) the guidelines laid down by the Government for the acquisition of land by the private companies for the said projects; and
- (d) the funds sanctioned, released and utilised for setting up of the said plants, State-wise?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES
(SHRI PIYUSH GOYAL)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 274 FOR 4.8.2016 REGARDING SETTING UP OF SOLAR ENERGY PROJECTS

(a): The Government is promoting solar energy through fiscal and promotional incentives such as capital and/or interest subsidy, tax holiday on the earnings for 10 years, generation based incentive (GBI), accelerated depreciation (AD), viability gap funding (VGF), financing solar rooftop systems as part of home loan, concessional excise and custom duties, preferential tariff for power generation from renewables, and foreign direct investment (FDI) up to 100 per cent under the automatic route etc. for promoting solar industry in the country. Scheme-wise details of financial assistance provided are given at Annexure-I

(b): State-wise details of solar power generation capacity installed in the country including Gujarat with the help of public as well as private companies are given at Annexure-II.

(c): The acquisition of land is taken up by the solar project developers as per the land policy of the respective State Governments.

(d): Details of total funds released for utilization for solar energy programmes are as under:-

Year	Total funds released (Rs. Crore)
2013-14	692.28
2014-15	1158.19
2015-16	3146.24
2016-17 (as on 30.6.2016)	779.96

Under some other programmes also, funds are released state-wise details are given at Annexure-III.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED
NO. 274 FOR 4.8.2016**

Details of Schemes and Incentives for promotion of Solar Energy

Sr. No.	Scheme	Central Financial Assistance/Subsidy
	Solar Energy	
1.	Scheme for Setting up of 750 MW Grid-connected Solar PV Power Projects under Batch-1 of Phase-II of JNNSM with Viability Gap Funding Support from NCEF	The selection of the bidders has been based on the Viability Gap Funding (VGF) required for the project in an ascending order upto the full capacity. Viability Gap Funding (VGF) is limited to 30% of the project cost or 2.5 crore per MW, whichever is lower to bring the tariff @ Rs. 5.45 per unit (Rs. 4.75 per unit for projects availing accelerated depreciation).
2.	Grid Connected Rooftop	CFA is 30% of the benchmark for general and 70% for NE and Special Category States for Govt. projects.
3.	Pilot-cum-demonstration project for development of grid connected solar PV power plants on canal banks and canal tops	<ul style="list-style-type: none"> Financial support of Rs.3 crore/MW or 30% of the project cost, whichever is lower for Canal Top SPV projects and Rs. 1.5 crore/MW or 30% of the project cost, whichever is lower for Canal Bank SPV projects.
4.	Development of Solar Cities Programme	Financial support up to of Rs. 50 lakh for each city for preparation of the Master Plan alongwith few DPR (up to Rs. 10 lakh), oversight of its implementation (up to Rs. 10 lakh), setting up and functioning of Solar City Cell in the city (up to Rs. 10 lakh) and organizing promotional activities (up to Rs. 20 lakh).
5.	Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects	<ul style="list-style-type: none"> Rs.20 lakhs/MW or 30% of the project cost including Grid-connectivity cost, whichever is lower CFA @ Rs 25.00 lakh per park for DPR preparation of solar parks, conducting surveys, etc.
6.	Scheme for setting up of 1000 MW of Grid-Connected Solar PV Power projects by Central Public Sector Undertakings (CPSUs) under Batch- V of Phase II of JNNSM	<ul style="list-style-type: none"> Viability Gap Funding (VGF) provided through SECI at a fixed rate of Rs. 1 Cr/ MW for projects where domestically produced cells and modules are used and Rs. 50 lakh/ MW in cases where domestically produced modules are used.

Sr. No.	Scheme	Central Financial Assistance/Subsidy
7.	Operationalization of 300 MW Solar PV Projects by defence establishment and para military forces	<ul style="list-style-type: none"> • The bidders selected on the basis of bids for minimum VGF requirement for the project with commitment to supply solar power at Rs. 5.50/KWh for 25 years. • The upper limits of the VGF are as follows: <ul style="list-style-type: none"> (i) Category-I: Rs.2.5 crore/MW for project capacity up to 5 MW or 30% of the project cost whichever is lower; (ii) Category-II: Rs. 2 crore/MW for project capacity greater than 5 MW up to 25 MW or 30% of the project cost whichever is lower; and (iii) Category-III: Rs. 1.5 crore /MW for project capacity greater than 25 MW or 30% of the project cost whichever is lower.

Note: CFA stands for Central Financial Assistance.

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED
NO. 274 FOR 4.8.2016STATE-WISE CUMULATIVE INSTALLED CAPACITY FOR GRID CONNECTED
SOLAR POWER PROJECTS

Sr. No.	State/UT	Total commissioned capacity till 28-07-16 (MW)
1	Andhra Pradesh	885.20
2	Arunachal Pradesh	0.27
3	Bihar	80.10
4	Chhattisgarh	123.78
5	Gujarat	1,123.36
6	Haryana	15.39
7	Jharkhand	16.19
8	Karnataka	239.32
9	Kerala	13.05
10	Madhya Pradesh	790.37
11	Maharashtra	385.76
12	Odisha	66.92
13	Punjab	520.70
14	Rajasthan	1,294.60
15	Tamil Nadu	1,294.60
16	Telangana	845.10
17	Tripura	5.00
18	Uttar Pradesh	143.50
19	Uttarakhand	41.15
20	West Bengal	11.77
21	Andaman & Nicobar	5.10
22	Delhi	23.87
23	Lakshadweep	0.75
24	Puducherry	0.03
25	Chandigarh	6.81
26	Daman & Diu	4.00
27	J&K	1.00
28	Himachal Pradesh	0.20
29	Mizoram	0.10
30	Others(PSU/channel partner)under Rooftop	100.31
TOTAL		8011.43

ANNEXURE-III

ANNEXURE-III REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED NO. 274 FOR 4.8.2016

DETAILS OF FUNDS RELEASED UNDER NATIONAL SOLAR MISSION

(Rs in crores)

Sl. No.	States/UTs	Scheme For Development Of Solar Parks And Ultra Mega Solar Power Projects			Canal Top & Canal Bank Solar PV Scheme		Off-Grid SPV Scheme			
		2014-15	2015-16	2016-17 (as on 30.6.16)	2015-16	2016-17 (as on 30.6.16)	2013-14	2014-15	2015-16	2016-17 (as on 30.6.16)
1	Andhra Pradesh	123.09	102.42	0.50	2.08	1.82	0.29	32.05	103.68	0.21
2	Andaman & Nicobar island	0.00	0.25	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	Arunachal Pradesh	0.00	0.25	0.00	0.00	0.00	4.28	2.61	0.57	0.00
4	Assam	0.00	0.00	0.00	0.00	0.00	3.04	0.57	4.39	1.89
5	Bihar	0.00	0.00	0.00	0.00	0.00	3.50	6.48	15.41	0.00
6	Chhattisgarh	0.00	0.25	0.00	0.00	0.00	11.15	30.14	33.27	5.71
7	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	1.02	1.24	0.00
8	Goa	0.00	0.00	0.00	0.00	0.00	0.07	16.89	0.00	0.00
9	Gujarat	2.75	30.36	0.00	10.50	10.32	0.07	16.89	17.96	0.00
10	Haryana	0.00	0.25	0.00	0.00	0.00	0.00	6.24	19.22	0.00
11	Himachal Pradesh	0.00	0.25	0.00	0.00	0.00	20.98	16.28	41.00	14.53
12	Jammu & Kashmir	0.00	0.00	0.25	0.00	0.00	36.97	19.15	43.94	8.21

13	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	6.51	15.51	0.00
14	Karnataka	0.25	100.00	80.00	4.82	3.39	8.40	8.34	0.66	0.00
15	Kerala	0.00	2.25	0.00	1.50	1.21	0.00	23.70	9.65	0.00
16	Lakshadweep	0.00	0.00	0.00	0.00	0.00	6.45	0.00	3.75	0.00
17	Madhya Pradesh	3.00	36.25	30.00	0.00	0.00	0.00	15.70	0.41	0.00
18	Maharashtra	0.00	0.75	5.00	0.00	0.00	0.00	34.31	24.42	0.00
19	Manipur	0.00	0.00	0.00	0.00	0.00	3.69	1.47	11.60	0.00
20	Meghalaya	0.00	0.25	0.00	0.00	0.00	5.02	5.73	3.12	5.20
21	Mizoram	0.00	0.00	0.00	0.00	0.00	3.94	7.02	7.53	2.90
22	Nagaland	0.00	0.25	0.00	0.00	0.00	4.25	3.50	5.55	5.79
23	Odisha	0.00	0.00	0.25	0.00	0.00	0.00	12.94	1.95	0.00
24	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.26	0.00	0.00
25	Punjab	3.00	0.00	0.00	12.00	3.00	2.03	10.24	8.24	0.00
26	Rajasthan	33.44	74.91	0.00	0.00	0.00	12.48	114.89	200.63	0.00
27	Sikkim	0.00	0.00	0.00	0.00	0.00	8.20	1.41	0.28	1.46
28	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	20.29	29.39	82.62	0.00
29	Telangana	2.75	0.00	0.00	0.00	0.00	0.00	22.32	15.02	0.00
30	Tripura	0.00	0.00	0.00	0.00	0.00	0.00	1.13	3.47	0.00
31	Uttarakhand	0.00	0.25	0.00	6.30	6.30	40.57	1.15	25.10	1.18
32	Uttar Pradesh	2.75	18.23	0.00	2.83	0.00	0.17	44.81	38.51	0.00
33	West Bengal	0.00	0.25	0.00	3.00	4.80	0.00	1.67	0.34	0.00
34	Chandigarh	0.00	0.00	0.00			0.00	2.76	0.00	0.00
35	others	1.73	2.88	1.15	0.43	0.31	0.00	0.00	204.40	3.79
35	Channel Partner	0.00	0.00	0.00	0.00	0.00	0.00	0.00	60.75	0.00
	Total	172.75	370.29	117.15	43.46	31.14	195.84	497.56	1004.19	50.86